

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0000804/2023	KAINTU NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /481 /2022 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004941/2022
2	BLAPL/0000805/2023	JAY CHANDRA ANANDA @ JAYADEB VS STATE OF ODISHA	S.S.RAY (2) VS	RAMAGIRI /37 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000024/2022
3	BLAPL/0000806/2023	SUMAN @ PRAKASH BEHERA VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	BINJHARPUR /559 /2022 S.D.J.M.,JAJPUR(Jajapur) CT/0002138/2022
4	BLAPL/0000807/2023	DANEI @ DANARDAN SAHOO VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /224 /2022 J.M.F.C.,TIGIRIA(Cuttack) CT/0000215/2022
5	BLAPL/0000808/2023	CHANDAN KUMAR MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	KHUNTA /340 /2022 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0001124/2022
6	BLAPL/0000809/2023	BIJAYA SAHOO VS STATE OF ODISHA	MONOMOY BASU VS	CHANDAKA P.S. /149 /2022 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000733/2022
7	BLAPL/0000810/2023	PINTU NAYAK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	NEMALO /216 /2022 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000171/2022
8	BLAPL/0000811/2023	SIVO @ SIBA PRADHANI VS STATE OF ODISHA	ARJEET MISHRA VS	KORAPUT SADAR /165 /2022 S.D.J.M.,KORAPUT(Koraput) GR/0000784/2022
9	BLAPL/0000812/2023	MANAS NAYAK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE TOWN /130 /2022 DISTRICT & SESSIONS JUDGE,BALASORE(Baleshwar) ST/0000001/2023
10	BLAPL/0000813/2023	MOHAMMAD AMJAD @ SAMEER @ MD. AMJAD VS STATE OF ODISHA	SK. ZAFARULLA VS	M.V.79 /46 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000080/2022
11	BLAPL/0000814/2023	LINGA BHATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	ORKEL /10 /2022 () //

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12	BLAPL/0000815/2023	RASMIRANJAN PATRA @ MUNA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PURI TOWN /90 /2022 () //
13	BLAPL/0000816/2023	AJAYA SAMAL @ TOFAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TALCHER TOWN /902 /2022 () //
14	BLAPL/0000817/2023	BABULI @ BIKASH PAGAL VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	RAJKANIKA /426 /2022 () //
15	BLAPL/0000818/2023	BAPUN KUMAR SAHU @ JHULA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /204 /2022 () //
16	BLAPL/0000819/2023	RAMESH BHOI @ LANDA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	TAISARA /72 /2022 () //
17	BLAPL/0000820/2023	SATYAJEET KALANDI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JHIRPANI P.S. /115 /2022 () //
18	BLAPL/0000821/2023	PABITRA BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JHIRPANI P.S. /115 /2022 () //
19	BLAPL/0000822/2023	AJIT SAHABRAO KEKAN @ KEKHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KHAIRA /5 /2023 () //
20	BLAPL/0000823/2023	MADKAMI SUBA @ SUBA MADKAMI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MOTU /87 /2020 () //
21	BLAPL/0000824/2023	GOBINDA MAHARANA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /99 /2020 () //
22	BLAPL/0000825/2023	SURENDRA KISAN VS STATE OF ODISHA	SUJATA JENA VS	DEOGARH /635 /2022 () //
23	BLAPL/0000826/2023	SANTHA BHATRA	JYOTIRMAYA SAHOO	DABUGAM /45 /2022

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		VS	VS	()
24	BLAPL/0000827/2023	STATE OF ODISHA SUMIT SAHU	DEEPAK RANJAN PARIDA	// KHUNTA /340 /2022
		VS	VS	()
25	BLAPL/0000828/2023	STATE OF ODISHA MANGULU NAIK	SANTOSH KUMAR MAHANTY	// GANGAPUR (BHANJANAGAR) /193 /2019
		VS	VS	()
26	BLAPL/0000829/2023	STATE OF ODISHA DUKHA @ SAILENDRA DAS	RUDRA NARAYAN PARJA	// CHANDABALI /204 /2020
		VS	VS	()
27	BLAPL/0000830/2023	STATE OF ODISHA MAHANTA TRILOCHAN DAS	SHISHIR KUMAR SWAIN	// JAGATSINGPUR /516 /2022
		VS	VS	()
28	BLAPL/0000831/2023	STATE OF ODISHA DINESH KUMAR	RAGHUNATH BISWAL	// PAPADAHANDI /149 /2022
		VS	VS	()
29	BLAPL/0000832/2023	STATE OF ODISHA MADKAMI BHIMA	PRANAB KUMAR DAS	// MOTU /87 /2020
		VS	VS	()
30	BLAPL/0000833/2023	STATE OF ODISHA SIDHANTA DALEI @ BASANTA @ RAKESH	KISHORE KUMAR MISHRA	// BRAHMAGIRI /271 /2022
		VS	VS	()
31	BLAPL/0000834/2023	STATE OF ODISHA LAXMIDHAR PRADHAN	BINI MISHRA	// RANPUR /199 /2022
		VS	VS	()
32	BLAPL/0000835/2023	STATE OF ODISHA PABITRA HARIJAN	TUKUNA KUMAR MISHRA	// B.SINGHPUR /175 /2022
		VS	VS	()
33	BLAPL/0000836/2023	STATE OF ODISHA RIPUN @ SUJIT KUMAR DAS	AMULYA RATNA PANDA	// BARBIL /268 /2022
		VS	VS	()
34	BLAPL/0000837/2023	STATE OF ODISHA PRAMOD DAS	AMULYA RATNA PANDA	// KHAIRA /199 /2022
		VS	VS	()

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35	BLAPL/0000838/2023	STATE OF ODISHA RAMA CHANDRA DAS VS	AMULYA RATNA PANDA VS	// REMUNA /2 /2023 ()
36	BLAPL/0000839/2023	STATE OF ODISHA BIRENDRA KUMAR BEHERA @ KATI BABU VS	AMULYA RATNA PANDA VS	// REMUNA /44 /2021 ()
37	BLAPL/0000840/2023	STATE OF ODISHA RAGHUNATH HARIJAN VS	TUKUNA KUMAR MISHRA VS	// BORIGUMMA /175 /2022 ()
38	BLAPL/0000841/2023	STATE OF ODISHA SIPUN @ SAROJ DAS VS	DIBYAJYOTI SAHOO VS	// REMUNA /2 /2023 ()
39	BLAPL/0000842/2023	STATE OF ODISHA BIKRAM KESHARI SAHOO @ BABU VS	SOUMYA RANJAN MOHANTY VS	// NARASINGHPUR /15 /2021 ()
40	BLAPL/0000843/2023	STATE OF ODISHA AJAYA SINGH VS	DURGA PRASAD PATNAIK VS	// TUMUDIBANDHA /24 /2021 ()
41	BLAPL/0000844/2023	STATE OF ODISHA MITHUN DIGAL VS	BIBHU PRASAD CHHUALSINGH VS	// DARINGBADI /128 /2020 ()
42	BLAPL/0000845/2023	STATE OF ODISHA OKILA BHATTA VS	ACHYUTANANDA PATTANAİK VS	// NIRAKARPUR /16 /2009 ()
43	BLAPL/0000846/2023	STATE OF ODISHA BAPUJI TIRIA VS	G.P.BEHERA VS	// KHAIRA /5 /2023 ()
44	BLAPL/0000847/2023	STATE OF ODISHA MANOJ KUMAR PANDA VS	BYOMAKESH TRIPATHY VS	// CHANDAKA P.S. /274 /2022 ()
45	BLAPL/0000848/2023	STATE OF ODISHA PURNA CHANDRA DAS VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	// BARIPADA TOWN /1056 /2022 () //

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46	BLAPL/0000849/2023	SANJAYA NAIK VS STATE OF ODISHA	SANGRAMJIT PANDA VS	KASHIPUR /159 /2022 () //
47	BLAPL/0000850/2023	RAMJAN KHAN VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	PHIRINGIA /101 /2022 () //
48	BLAPL/0000851/2023	TILU@ KARTIKA NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BRAHMAGIRI /271 /2022 () //
49	BLAPL/0000852/2023	PABITRA SUNA@SUNANI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	BHAWANIPATNA SADAR /255 /2022 () //
50	BLAPL/0000853/2023	TRILOCHAN MALLIK VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BINJHARPUR /227 /2022 () //
51	CMAPL/0000043/2023	M/S. SURYA INTERNATIONAL VS NATIONAL SMALL INDUSTRIES CORPORATION LTD.	ADV VS	// () //
52	CMAPL/0000044/2023	MANORANJAN SAMAL VS STATE OF ODISHA	ADV. VS	// () //
53	CMAPL/0000045/2023	SOUDAMINI JENA VS GRAMABATI PANCHABATI DHAKAI BIJE	ADV. VS	// () //
54	CMAPL/0000046/2023	GOPAL CHANDRA BEHERA VS STATE OF ODISHA	ADV VS	// () //
55	CMP/0000065/2023	CHAKRA PRADHAN VS NUADEI BHOI	KIRTAN DANG VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000127/2016
56	CMP/0000066/2023	SUBHALAXMI BEHERA VS SANJAY TRIPATHY	A.N.SWAIN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CMA/0000144/2019
57	CMP/0000067/2023	BASANTA KUMAR BARIK	TUSAR KUMAR MISHRA	//

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		VS	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)
58	CMP/000068/2023	CHANCHALA MAHAPATRA		CS/0000260/2016
		NALINI BAGH	AMITABH PRADHAN	//
		VS	VS	SR CIVIL JUDGE (LEAVE RESERVE) AT JHARSUGUDA(Jharsuguda)
59	CMP/000069/2023	JASHOBANTI SRUJAL		CS/0000109/2021
		GOURANGA CHANDRA PATRA	KANANBALA ROYCHOUDHURY	//
		VS	VS	CIVIL JUDGE (JD),JALESWAR(Baleshwar)
60	CMP/000070/2023	HEMANTA SAMAL		CS/0000614/2022
		MANDAKINI MALLIK	SAILESH DAS	//
		VS	VS	()
		BISHNU CHARAN MALIK		//
61	CMP/000071/2023	SK.MUSARAF ALI	YUGANTAR SAHU	//
		VS	VS	()
		NAFISA BIBI		//
62	CMP/000072/2023	SULOCHANA PANDA	SANDEEP RATH	//
		VS	VS	()
		SITAKANTA SATAPATHY		//
63	CMP/000073/2023	JAYANTI MOHANTA	ASHUTOSH MOHANTA	//
		VS	VS	()
		SIBA CHARAN MOHANTA		//
64	CMP/000074/2023	PRAFULLA KUMAR SAHOO	PRATIK DASH	//
		VS	VS	CIVIL JUDGE (SD),RAIRANGAPUR(Mayurbhanj)
65	CONTC/0000400/2023	RAHUL YADAV		CS/0000191/2021
		BIMALENDU PRADHAN	ADV	//
		VS	VS	()
		JYOTI PRAKASH DAS, INSPECTOR GENERAL OF REGISTRATION, CUTTACK		//
66	CONTC/0000401/2023	SARAT KUMAR BHAL	ADV	//
		VS	VS	()
		R.N.SUNKAR, G.M., EAST COAST RAILWAY, BBSR.		//
67	CONTC/0000402/2023	SAROJ KUMAR PATRA	ADV	//
		VS	VS	()
		R.N.SUNKAR, G.M., EAST COAST RAILWAY, BBSR.		//
68	CONTC/0000403/2023	UTPAL MONDAL	ADV	//
		VS	VS	()

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69	CONTC/0000404/2023	R.N.SUNKAR, G.M., EAST COAST RAILWAY, BBSR. K.LALITENDU KUMAR VS	ADV ADV VS	// // 0
70	CONTC/0000405/2023	R.N.SUNKAR, G.M., EAST COAST RAILWAY, BBSR. SUJATA BEHERA VS	ADV ADV VS	// // 0
71	CONTC/0000406/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SARAT CHANDRA BEHERA VS	ADV ADV VS	// // 0
72	CONTC/0000407/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SUSAMA MOHANTY VS	ADV ADV VS	// // 0
73	CONTC/0000408/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. ASHOK KUMAR SAHU VS	ADV ADV VS	// // 0
74	CONTC/0000409/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. LAXMIKANTA SATAPATHY VS	ADV. ADV. VS	// // 0
75	CONTC/0000410/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND M.E. DEPT. SUDHIR KUMAR SAHU VS	ADV ADV VS	// // 0
76	CONTC/0000411/2023	SATYABRATA SAHU, SECY., REVENUE DEPT. SRIJATA BHARATI VS	ADV ADV VS	// // 0
77	CONTC/0000412/2023	BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES DEPT. KULAMANI MAHANTA VS	AD. AD. VS	// // 0
78	CONTC/0000413/2023	ASWATHY S., IAS ARUN KUMAR ROUT VS	SANJIB MOHANTY ADV VS	// // 0
79	CONTC/0000414/2023	SATYABRATA SAHU, I.A.S. SHRIDUTTA MOHANTY VS	ADV. ADV. VS	// // 0
		DUSMANT KUMAR MALL, SR., D.M		//

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80	CONTC/0000415/2023	RASHMI RANJAN MOHAPTRA VS SURYAMANI PATTAJOSHI, EXECUTIVE OFFICER, JAJPUR	ADV VS	// 0 //
81	CONTC/0000416/2023	BISHNU PRASAD BEHERA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
82	CONTC/0000417/2023	SUSAMA DASH VS ASWASTI S., I.A.S.	ADV VS	// 0 //
83	CONTC/0000418/2023	SURESH KUMAR DASH VS ASWASTI S., I.A.S.	ADV VS	// 0 //
84	CONTC/0000419/2023	BIJAYARANI MISHRA VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
85	CONTC/0000420/2023	HIMANSHU SEKHAR BEHERA VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
86	CONTC/0000421/2023	SURA BIJAY KANTA TANDI VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
87	CONTC/0000422/2023	NIRANJAN PRADHAN VS ASWASTI S., I.A.S.	ADV VS	// 0 //
88	CONTC/0000423/2023	NIRANJAN PANDA VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
89	CONTC/0000424/2023	SUDHANSU SEKHAR PANDA VS ASWASTI S., I.A.S.	ADV VS	// 0 //
90	CONTC/0000425/2023	CHHABINDRA KUMAR SAMAL VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
91	CONTC/0000426/2023	GHANASHYAM ROUT	ADV	//

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		VS	VS	0
		ASWATHY S. I.A.S		//
92	CONTC/0000427/2023	BIBHUTI BHUSAN CHAMPATIRAY	ADV	//
		VS	VS	0
		ASWATHY S. I.A.S		//
93	CONTC/0000428/2023	PRASANTA KUMAR MANGARAJ	ADV	//
		VS	VS	0
		ASWATHY S. I.A.S		//
94	CONTC/0000429/2023	UPENDRA KUMAR SWAIN	ADV	//
		VS	VS	0
		ASWATHY S. I.A.S		//
95	CONTC/0000430/2023	PARSURAM DALAI	ADV	//
		VS	VS	0
		ASWATHY S. I.A.S		//
96	CONTC/0000431/2023	KAHNU CHARAN BEHERA	ADV	//
		VS	VS	0
		ASWATHY S. I.A.S		//
97	CONTC/0000432/2023	BIJAYA KUMAR DAS	PRASANTA KISHORE RAY	//
		VS	VS	0
		SABYASACHI ROUT		//
98	CONTC/0000433/2023	SWARNA PRAVA DEI	ADV	//
		VS	VS	0
		ASWATHY S. I.A.S		//
99	CONTC/0000434/2023	TANDRABATI PATTANAIAK	ADV	//
		VS	VS	0
		ASWATHY S. I.A.S		//
100	CONTC/0000435/2023	ASHOK KUMAR CHOUDHURY	ADV	//
		VS	VS	0
		ASWATHY S. I.A.S		//
101	CONTC/0000436/2023	PUSPAMITRA SANDHA	ADV	//
		VS	VS	0
		ASWATHY S. I.A.S		//
102	CONTC/0000437/2023	JAYANTI JENA	ADV	//
		VS	VS	0

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103	CONTC/0000438/2023	ASWATHY S. I.A.S KANAKALATA MOHAPATRA VS	ADV VS	// // ()
104	CONTC/0000439/2023	SANJAYA KUMAR SINGH, I.A.S. M/S RAJLAXMI CONSTRUCTION LTD. VS	PRAFULLA KUMAR RATH VS	// // ()
105	CONTC/0000440/2023	ASHOK KUMAR MAJHI,TAHASILDAR,VYASANAGAR M/S. RAJLAXMI CONSTRUCTION LTD., CUTTACK VS	PRAFULLA KUMAR RATH VS	// // ()
106	CONTC/0000441/2023	ASHOK KUMAR MAJHI, TAHASILDAR, VYASANAGAR KAMAL LOCHAN MOHANTY VS	ADV VS	// // ()
107	CONTC/0000442/2023	DEORANJAN KUMAR SINGH, I.A.S. DASARATHI DAS VS	ADV VS	// // ()
108	CONTC/0000443/2023	PRATIK SINGH, I.P.S. GOBARDHAN PANDA VS	ADV VS	// // ()
109	CONTC/0000444/2023	PRASANNA RAITA VS M.S.SWATHI S.KUMAR, I.P.S.	ADV VS	// // ()
110	CONTC/0000445/2023	PRADEEP KUMAR MALI VS M.S.SWATHI S.KUMAR, I.P.S.	ADV VS	// // ()
111	CRLA/0000081/2023	SHIBA SANKAR NAIK @ SIBA VS STATE OF ODISHA	S.S.RAY 2 VS	BERHAMPUR SADAR /357 /2020 () //
112	CRLA/0000082/2023	ASWINI NAIK VS STATE OF ODISHA	S.S.RAY (2) VS	SUNDARGARH TOWN /392 /2022 () //
113	CRLA/0000083/2023	PRAHALLAD MAJHI @ SAHU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KASHIPUR /107 /2022 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000024/2022

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114	CRLA/0000084/2023	MANTU MALLIK VS STATE OF ODISHA	MANI NAGESWAR RAY VS	SALIPUR /373 /2019 () //
115	CRLA/0000085/2023	ASHISH KUMAR RAJPUT VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	CHANDRASEKHARPUR /429 /2021 () //
116	CRLA/0000086/2023	SWOSTI RANJAN MOHAPATRA VS STATE OF ODISHA(VIG.)	DIPTIREKHA NANDA VS	BHUBANESWAR VIGILANCE /49 /2006 () //
117	CRLA/0000087/2023	PRADEEP KUMAR ROUT VS STATE OF ODISHA(VIG.)	DEBASIS SARANGI VS	BHUBANESWAR VIGILANCE /49 /2006 () //
118	CRLA/0000088/2023	PRASANTA @ RABINDRA KUMAR BARIK VS STATE OF ODISHA	ABHAS MOHANTY VS	JAGATSINGPUR /327 /2018 () //
119	CRLA/0000089/2023	MAKARADHWAJA MALLIK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	DUNGURIPALI /106 /2022 () //
120	CRLMA/0000026/2023	KUNJA MUDULI VS STATE OF ODISHA	ADV. VS	CHANDAKA P.S. /189 /2020 () //
121	CRLMC/0000367/2023	KHIROD MUDULI VS STATE OF ODISHA	SARADA PRASAD DASH VS	NIALI /2 /2021 () //
122	CRLMC/0000368/2023	SANGRAM NAYAK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	DHAULI PS /242 /2022 () //
123	CRLMC/0000369/2023	UPENDRA TRIPATHY VS STATE OF ODISHA	SOUMENDRA KUMAR NAYAK VS	BOUDH /178 /2018 () //
124	CRLMC/0000370/2023	JITENDRA KUMAR RAJ VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHARABEL NAGAR P.S. /25 /2023 () //
125	CRLMC/0000371/2023	TUSARKANTA BEHERA	SURESH KUMAR JENA	TALCHER TOWN /219 /2017

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		VS	VS	()
126	CRLMC/0000372/2023	STATE OF ODISHA LAXMI ROUT	PRIYA RANJAN SINGH	// DHENKANAL TOWN /66 /2020
		VS	VS	()
127	CRLMC/0000373/2023	STATE OF ODISHA DIBYARANJAN MAJHI@DR. DIBYARANJAN RUSHAB JUMARNAHENA	UDUMBAR NAHENA	// JODA /363 /2022
		VS	VS	()
128	CRLMC/0000374/2023	STATE OF ODISHA MANDIR PRADHAN	JYOTIRMAYA SAHOO	// PATTAPUR (ASKA) /174 /2016
		VS	VS	()
129	CRLMC/0000375/2023	STATE OF ODISHA CHHUIN@KALIM KHAN	RAMESH CHANDRA MAHARANA	// LALBAG /161 /2012
		VS	VS	()
130	CRLMC/0000376/2023	STATE OF ODISHA RIBASTABA GOUDA@SAJAN GOUDA	SUJIT KUMAR PATTNAIK	// BADABAZAR /336 /2022
		VS	VS	()
131	CRLMC/0000377/2023	STATE OF ODISHA HABELI JENA@KISHORE KUMAR JENA	KASHINATH PATTANAIAK	// NAYAGARH /84 /2022
		VS	VS	()
132	CRLMC/0000378/2023	STATE OF ODISHA CHITTARANJAN DAS	ALOK KUMAR PANDA	// DHENKANAL TOWN /414 /2021
		VS	VS	()
133	CRLMC/0000379/2023	STATE OF ODISHA SK.SADAB KADIR	DEVASHIS PANDA	// / /0
		VS	VS	()
134	CRLMC/0000380/2023	SAHER SANIYA PREMANANDA BEHERA	AKSHAYA KUMAR SAHOO	// BARKOTE /6 /2021
		VS	VS	()
135	CRLMC/0000381/2023	STATE OF ODISHA CHITRA@CHITRASEN NAIK	SANTOSH KUMAR MAHANTY	// BHANJANAGAR /164 /2013
		VS	VS	()
136	CRLMC/0000382/2023	STATE OF ODISHA KALI CHARAN KABAT	SUBHENDU KUMAR NAYAK	// BERHAMPUR /37 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0000383/2023	STATE OF ODISHA YASH VARDHAN SINGH ROY VS	M.B.DAS VS	// / /0 ()
138	CRLMC/0000384/2023	STATE OF ODISHA LAXMI NARAYAN MOHANTY VS	DILLIP KUMAR PRADHAN VS	// TALABANIA /125 /2022 ()
139	CRLMC/0000385/2023	STATE OF ODISHA DR.PRIYANK TAPURIA VS	DEVASHIS PANDA VS	// DHENKANAL TOWN /382 /2021 ()
140	CRLMC/0000386/2023	STATE OF ODISHA BAMAN CHARAN DAS VS	PRADEEP KUMAR MOHANTY VS	// / /0 ()
141	CRLMC/0000387/2023	BANSIDHAR SAHOO NIRAKAR SAMAL VS	PRABODHA CHANDRA NAYAK VS	// PANIKOILI /270 /2022 ()
142	CRLMC/0000388/2023	STATE OF ODISHA PRADEEP KUMAR JENA VS	SUBRATA MISHRA VS	// LAXMISAGAR P.S. /418 /2022 ()
143	CRLMC/0000389/2023	STATE OF ODISHA MUKESH AGRAWAL VS	PRASANTA KUMAR ROURAY VS	// ATTABIRA /357 /2022 ()
144	CRLMC/0000390/2023	STATE OF ODISHA DURGA CHARAN ROUT VS	SUKANTA KUMAR NAYAK VS	// AUL /140 /2022 ()
145	CRLMC/0000391/2023	STATE OF ODISHA DUSMANTA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// ANGUL TOWN /31 /2023 ()
146	CRLMC/0000392/2023	STATE OF ODISHA RANJAN@MANORANJAN GHADEI VS	SANJIB KUMAR BHANJADEO VS	// FATEGARH /181 /2022 ()
147	CRLMC/0000393/2023	STATE OF ODISHA BABU PARIDA@RAJAT KUMAR PARIDA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// KODALA /602 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0000394/2023	B.DAMODAR PATRA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KABISURYANAGAR (KODALA) /501 /2021 () //
149	CRLMC/0000395/2023	RAMA CHANDRA PATRA VS STATE OF ODISHA	DEBASNAN DAS VS	KORAPUT VIGILANCE /32 /2014 () //
150	CRLMP/0000130/2023	BHABANI SHANKAR MISHRA VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
151	CRLMP/0000131/2023	PATITAPABANA BISWAL VS STATE OF ODISHA	SEPHALEE DAS VS	/ /0 () //
152	CRLMP/0000132/2023	SUNAKAR MALLIK@ASHOK MALIK VS STATE OF ODISHA	DINABANDHU NAYAK VS	/ /0 () //
153	CRLMP/0000133/2023	MD.SALIM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
154	CRLMP/0000134/2023	KABISURYA BALABANTARAY VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	/ /0 () //
155	CRLMP/0000135/2023	JANAKI SETHI VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	/ /0 () //
156	CRLREV/0000028/2023	AMULYA KRUSHNA MOHAPATRA VS SRADHANJALI NANDA	JATINDRA KUMAR MOHAPATRA VS	/ /0 () //
157	CRLREV/0000029/2023	KALIA @ KISHOR GANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /92 /2016 () //
158	FAO/0000036/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD. VS AJAY MALIK	G.P.DUTTA VS	// () //
159	FAO/0000037/2023	THE MNERGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.	G.P DUTTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	FAO/000038/2023	PRADIP KUMAR SWAIN AUTHORIZED SIGNATORY, SHRIRAM GENERAL INSURANCE CO. LTD.	ABANINDRA CHAND.	//
		VS	VS	0
161	FAO/000039/2023	KISHORE CHANDRA SAHU NATABAR JENA	BIBEKANANDA BHUYAN	//
		VS	VS	0
162	FAO/000040/2023	RATNAKAR JENA PREMCHAND KUMAR SHAW	DEBASISH PATNAIK	//
		VS	VS	0
163	MACA/000044/2023	UNION OF INDIA ANITA SAHOO	AJIT KUMAR SAHOO	//
		VS	VS	0
164	MACA/000045/2023	KISHOR MEHER M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.	ANUPAM DASH	//
		VS	VS	0
165	MACA/000046/2023	GANGADHAR JENA M/S.ICICI LOMBARD G.I.CO.LTD.	ANUPAM DASH	//
		VS	VS	0
166	MACA/000047/2023	REBATI SAHOO M/S. ICICI LOMBARD G.I.CO. LTD.	ANUPAM DASH	//
		VS	VS	0
167	MATA/000020/2023	NIKUNJA JENA CHANDAN LAL SRIVASTAV	SASHIBHUSAN DAS	//
		VS	VS	0
168	MATA/000021/2023	RASMI SRIVASTAV NATABARA MALLICK	ADV	//
		VS	VS	0
169	RPFAM/000016/2023	BASANTI KANHAR @ MALLICK RASHMIRANJAN DASH	GOKULANANDA PADHI	//
		VS	VS	0
170	RSA/000016/2023	GITANJALI DASH JAMI LALITHA @ LALITA	SUVALAXMI DEVI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RVWPET/000013/2023	JAMI LAXMI NARASAMMA BRANCH MANAGER, INDUSIND BANK LTD. VS LIPIKA MOHAPATRA	PRABIR KUMAR RAY VS	// // 0 //
172	RVWPET/000014/2023	SANKAR MOHANTA VS CHAMPAMANI BEHERA	AJIT KUMAR TRIPATHY VS	// 0 //
173	RVWPET/000015/2023	DR.SIVANI SABAT VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
174	TRP(C)/000030/2023	RUNABALA SETHI VS BASANTA KUMAR SETHI	AJAYA KUMAR ROUT VS	// 0 //
175	TRP(C)/000031/2023	SAPAN KUMAR NAYAK @ SAPAN SUSHIL VS SURABHEE NAYAK	SEPHALEE DAS VS	// 0 //
176	TRP(C)/000032/2023	HIMANI MOHAPATRA VS AMIT PATTNAIK	TUSAR KUMAR MISHRA VS	// 0 //
177	WA/000072/2023	STATE OF ODISHA VS SUBASH NAIK	TARUN PATNAIK, A.S.C. VS	// 0 //
178	WA/000073/2023	STATE OF ODISHA VS MURALIDHAR PRADHAN	TARUN PATNAIK, A.S.C. VS	// 0 //
179	WA/000074/2023	MAMATA MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
180	WA/000075/2023	STATE OF ODISHA VS BRAJA KUMAR SENAPATI	TARUN PATNAIK, A.S.C. VS	// 0 //
181	WA/000076/2023	STATE OF ODISHA VS SUBASH CHANDRA SAHOO	TARUN PATNAIK, A.S.C. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0000077/2023	HEMANTA KUMAR SETH VS UNION OF INDIA	KUNAL KUMAR SWAIN VS	// 0 //
183	WA/0000078/2023	STATE OF ODISHA VS CHITRASEN PATRA	TARUN PATNAIK, A.S.C. VS	// 0 //
184	WA/0000079/2023	STATE OF ODISHA VS BIJAYA KUMAR SAHOO	H.M.DHAL, A.G.A. VS	// 0 //
185	WA/0000080/2023	STATE OF ODISHA VS MOHAN CHANDRA SAHOO	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
186	WA/0000081/2023	BIJAYA MOHANTY VS INDUSIND BANK	ACHYUTANANDA PATTANAIAK VS	// 0 //
187	WA/0000082/2023	DR. HIMANSHU BHUSAN MISHRA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
188	WA/0000083/2023	DR. SRIDHAR PANDA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
189	WA/0000084/2023	SECY., DEPT. OF SCHOOL AND MASS EDU., ODISHA VS RAMESH CHANDRA BARAL	TARUN PATNAIK, A.S.C. VS	// 0 //
190	WA/0000085/2023	LALIT RANJAN ADHIKARI VS STATE OF ODISHA	PRATYASISH MOHANTY VS	// 0 //
191	WA/0000086/2023	MANOJ KUMAR SETHY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
192	WA/0000087/2023	STATE OF ODISHA VS SNEHALATA SARANGI	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
193	WA/0000088/2023	RUNESH KUMAR RAHAJAN	BISWABIHARI MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WA/000089/2023	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0
		TAPAS RANJAN MAHAPATRA		//
195	WA/000090/2023	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0
		SUPTIMAYEE ACHARYA		//
196	WA/000091/2023	STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	//
		VS	VS	0
		DIPAK KUMAR NATH		//
197	WP(C)/0001894/2023	BIJAY KUMAR PARIDA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ORISSA		//
198	WP(C)/0001895/2023	CHITTARANJAN PANI	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ORISSA		//
199	WP(C)/0001896/2023	BALARAM SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ORISSA		//
200	WP(C)/0001897/2023	SUNITA NATH	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ORISSA		//
201	WP(C)/0001898/2023	CHITTA RANJAN BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ORISSA		//
202	WP(C)/0001899/2023	RASHMI RANJAN DASH	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ORISSA		//
203	WP(C)/0001900/2023	DIPTI RANJAN SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ORISSA		//
204	WP(C)/0001901/2023	KISHOR KUMAR BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0001902/2023	STATE OF ORISSA PUSPANJALI SWAIN VS	ASHOK KUMAR DAS VS	// // ()
206	WP(C)/0001903/2023	STATE OF ODISHA THANASUNDAR MEHER VS	KIRTAN DANG VS	// // ()
207	WP(C)/0001904/2023	STATE OF ODISHA PURNA CHANDRA MEHER VS	KIRTAN DANG VS	// // ()
208	WP(C)/0001905/2023	STATE OF ODISHA M/S ATANU PATTANAYAK VS	BHABANI PRASAD MOHANTY VS	// // ()
209	WP(C)/0001906/2023	THE CT AND GST OFFICER, MAYURBHANJ CIRCLE M/S DIPTI RANJAN MOHAPATRA, NAYAGARH VS	BHABANI PRASAD MOHANTY VS	// // ()
210	WP(C)/0001907/2023	THE ADDL. CT AND GST OFFICER, NAYAGARH SACHIN KUMAR BEHURA VS	BIPIN KUMAR NAYAK VS	// // ()
211	WP(C)/0001908/2023	STATE OF ODISHA GIRISH CHANDRA BOSE VS	MANAS PATI VS	// // ()
212	WP(C)/0001909/2023	STATE OF ORISSA KRUTIBAS SETHI VS	SRIKANTA KU. NATH VS	// // ()
213	WP(C)/0001910/2023	STATE OF ODISHA GEETANJALI SAHOO VS	JAJATI KISHORE MOHANTY VS	// // ()
214	WP(C)/0001911/2023	BOARD OF SECONDARY EDUCATION, ODISHA SAROJA KUMAR NANDA VS	RANJIT MOHANTY VS	// // ()
215	WP(C)/0001912/2023	STATE OF ODISHA NIRUPAMA ROUSTRAY VS	SUDARSHAN PRADHAN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0001913/2023	THE DISTRICT COLLECTOR, BALASORE VS SARAL KUMAR PARIDA	JANMEJAYA KATIKIA, A.G.A. VS	// 0 //
217	WP(C)/0001914/2023	ABDUL KHALIL KHAN VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
218	WP(C)/0001915/2023	JATINDRA DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
219	WP(C)/0001916/2023	SK. JABED AKTAR VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
220	WP(C)/0001917/2023	NITYA KISHORE DAS VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS	// 0 //
221	WP(C)/0001918/2023	RINKI SWAIN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
222	WP(C)/0001919/2023	MANORANJAN DAS VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
223	WP(C)/0001920/2023	MANDAKINI ROUT VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
224	WP(C)/0001921/2023	BIJAYA KUMAR SUNDARAY VS DILLIP SUNDARAY	PRADEEP KUMAR MOHAPATRA VS	// 0 //
225	WP(C)/0001922/2023	PRAHALLAD CHANDRA SAMAL VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
226	WP(C)/0001923/2023	ANITA MAHARANA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
227	WP(C)/0001924/2023	MIHIR KUMAR SWAIN	CHITTA RANJAN PATTNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0001925/2023	SURESAN KHAMARI	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0001926/2023	GOVINDA CHANDRA MALLICK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0001927/2023	SIMANCHAL PATRA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0001928/2023	B. NRUSINGHA PATRO	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0001929/2023	PRAKASH CHANDRA PRUSTY	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0001930/2023	YUDHISTIR CHHOTARAY	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0001931/2023	SANAT ACHARYA	ABAKASH NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0001932/2023	LOBHABATI MANGARAJ	KRUSHNA SUKLA	//
		VS	VS	0
		M/S ADITYA BIRLA HOUSING FINANCE LTD., BBSR		//
236	WP(C)/0001933/2023	JANAKI NAG	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		THE COLLECTOR AND DM, BOLANGIR		//
237	WP(C)/0001934/2023	GOUTAM SAMANTARAY	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0001935/2023	SUKANTA SAHOO	SIDHARTHA SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0001936/2023	STATE OF ODISHA RAMAKRSHNA CHAUDHURY VS	BIJAYA KUMAR ROUTRAY VS	// // 0
240	WP(C)/0001937/2023	STATE OF ODISHA SUSANTA DAS VS	DEEPALI MAHAPATRA VS	// // 0
241	WP(C)/0001938/2023	STATE OF ODISHA NARAYAN SAHU VS	TAPAN KUMAR BISWAL VS	// // 0
242	WP(C)/0001939/2023	STATE OF ORISSA ODDESSEY SPICES AND FOOD PROCESSORS, BBSR VS	SURAVI MOHANTY VS	// // 0
243	WP(C)/0001940/2023	DEBT RECOVERY APPELLATE TRIBUNAL, KOLKATA BIBHUTI BHUSAN THAKUR VS	TAPAN KUMAR BISWAL VS	// // 0
244	WP(C)/0001941/2023	STATE OF ODISHA M.C. OF BUDHIDEBI UCHABIDYAPITHA, KANDHAMAR VS	KUNAL KUMAR SWAIN VS	// // 0
245	WP(C)/0001942/2023	STATE OF ODISHA MEGHAMALA PATI VS	TRILOCHAN DASH VS	// // 0
246	WP(C)/0001943/2023	REGIONAL MANAGER, LIC HOUSING FINANCE LTD., BBSR GOUR CHANDRA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
247	WP(C)/0001944/2023	STATE OF ODISHA SAROJ KUMAR BISWAL VS	TUNA SAHU VS	// // 0
248	WP(C)/0001945/2023	STATE OF ODISHA PRAMOD KUMAR PANDA VS	TAPAN KUMAR BISWAL VS	// // 0
249	WP(C)/0001946/2023	STATE OF ODISHA CUTTACK MUNICIPAL CORPORATION VS BIPIN KUMAR SATPATHY	BISWAJIT MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0001947/2023	BIDYADHAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //
251	WP(C)/0001948/2023	DAMBARUDHAR DASH VS TAHASILDAR, BBSR	SUBRATA MISHRA VS	// 0 //
252	WP(C)/0001949/2023	SAROJ GIRI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
253	WP(C)/0001950/2023	PRABHAT KUMAR BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
254	WP(C)/0001951/2023	RAJAN KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
255	WP(C)/0001952/2023	GOLEKHA CHARAN PANDA VS STATE OF ORISSA	SUDARSAN BEHERA VS	// 0 //
256	WP(C)/0001953/2023	HIMANSU SEKHAR MAHAPATRA VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
257	WP(C)/0001954/2023	NEPAL PRAKASH SAMANTA VS CUTTACK MUNICIPAL CORPORATION	SUBHENDU KUMAR NAYAK VS	// 0 //
258	WP(C)/0001955/2023	SANGEETA PRUSTY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
259	WP(C)/0001956/2023	RABINDRA KUMAR PAILA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
260	WP(C)/0001957/2023	GOLAKHA BIHARI MALLICK VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //
261	WP(C)/0001958/2023	NARESH @ NARENDRA PAILA	BHABANI SANKAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0001959/2023	ANITA MOHANTY	DEBASIS TRIPATHY	//
		VS	VS	0
		DR. ALOK KANUNGO		//
263	WP(C)/0001960/2023	HARI KRISHNA JENA	AJIT KUMAR PANDA	//
		VS	VS	0
		AO, TATA CAPITAL HOUSING FINANCE LTD., BBSR		//
264	WP(C)/0001961/2023	NARAYAN DALAI	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0001962/2023	RATIKANTA ROUT	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0001963/2023	M/S ADHOC JYOTI FILLING STATION, DHUSURI	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		HPCL, BBSR		//
267	WP(C)/0001964/2023	BHAGABAN JENA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0001965/2023	ANNAPURNA BEHERA	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0001966/2023	RAJESH KUMAR KARUA	BHABANI SANKAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0001967/2023	BICHITRANANDA JENA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		COLLECTOR AND DM, BHADRAK		//
271	WP(C)/0001968/2023	M/S DIBYASEKHAR SAHOO, PIPILI	SUBASH CHANDRA SAHOO	//
		VS	VS	0
		THE ADDL. CT AND GST OFFICER, PURI CIRCLE		//
272	WP(C)/0001969/2023	MOHAN CHARAN SAHOO	AKSHAYA KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0001970/2023	STATE OF ODISHA DILLIP KUMAR DAS VS	RAMAKANTA NAYAK VS	// // ()
274	WP(C)/0001971/2023	STATE OF ODISHA JOGENDRA KUMAR NAIK VS	MANAS KUMAR CHAND VS	// // ()
275	WP(C)/0001972/2023	STATE OF ORISSA MAGUNI CHARAN ROUT VS	BISHWARANJAN SAHU VS	// // ()
276	WP(C)/0001973/2023	STATE OF ORISSA SARAT CHANDRA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // ()
277	WP(C)/0001974/2023	STATE OF ODISHA NAV CHOUBEY VS	TUNA SAHU VS	// // ()
278	WP(C)/0001975/2023	AXIS BANK LTD.,BBSR SUJIT PRASAD ROY VS	ABHIRAM SWAIN VS	// // ()
279	WP(C)/0001976/2023	STATE OF ODISHA PRASANT KUMAR MAHAPATRA VS	SOUMYA MISHRA VS	// // ()
280	WP(C)/0001977/2023	STATE OF ODISHA SABITARANI MAHAPATRA VS	KUNAL KUMAR SWAIN VS	// // ()
281	WP(C)/0001978/2023	STATE OF ODISHA SHIBA KUMAR SENDRIA VS	MADAN MOHAN DAS VS	// // ()
282	WP(C)/0001979/2023	STATE OF ODISHA PLUTO PLAZA PVT. LTD., ROURKELA VS	BISWAMBAR MOHANTY VS	// // ()
283	WP(C)/0001980/2023	STATE OF ODISHA SAHADEBA MAHAKHUD VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :20/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0001981/2023	DURYODHAN ROUT VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
285	WP(C)/0001982/2023	KAILASH ROUT @ KAILASH CHANDRA ROUT VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //
286	WP(C)/0001983/2023	SRINIVAS SAMANTARAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
287	WP(C)/0001984/2023	APARNA NAYAK VS ZONAL MANAGER, INDIAN BANK, BERHAMPUR	SUSANTA KUMAR JETHY VS	// 0 //
288	WP(C)/0001985/2023	SANTOSHI MAA SELF HELP GROUP, MAYURBHANJ VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
289	WP(C)/0001986/2023	BHAGABAT JEW SELF HELP GROUP, MAYURBHANJ VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
290	WP(C)/0001987/2023	PRATAP CHANDRA MISHRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
291	WP(C)/0001988/2023	KANGALI CHARAN SASMAL VS THE SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	SOUGAT DASH VS	// 0 //
292	WP(C)/0001989/2023	DEBA PRASAD PANDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
293	WP(C)/0001990/2023	RADHASHYAM BISWAL VS TAHASILDAR, PURI	SHUBHENDU KUMAR PARIDA VS	// 0 //
294	WP(C)/0001991/2023	RABINARAYAN ROUT VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
295	WP(C)/0001992/2023	SUNIL KUMAR PANDA	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0001993/2023	PRIYAMBADA BARIK	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0001994/2023	MONALISHA SINGH	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0001995/2023	SANJUKTA PANDA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0001996/2023	ARUNA SAMAL	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0001997/2023	PUSHPA MISHRA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0001998/2023	BASUDEV NAYAK	RAMAKANTA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0001999/2023	TULARAM MAJHI	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0002000/2023	JHARANA BEHERA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0002001/2023	DEORAM PATEL	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0002002/2023	KISHORE KUMAR SWAIN	LAMBODAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0002003/2023	PRABODHA KUMAR PRADHAN	RABI NARAYAN BEHERA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0002004/2023	STATE OF ODISHA PRAFULLA KUMAR BEHERA VS	RABI NARAYAN BEHERA VS	// // ()
308	WP(C)/0002005/2023	STATE OF ODISHA SMRUTISIKTA PATTANAİK VS	PRABHAT KUMAR PRAHARAJ VS	// // ()
309	WP(C)/0002006/2023	ABHILASH ACHARYA CHANDRA SEKHAR JENA VS	RABI NARAYAN BEHERA VS	// // ()
310	WP(C)/0002007/2023	STATE OF ODISHA DR. CHANDRA SEKHAR TRIPATHY VS	SHASHI BHUSAN JENA VS	// // ()
311	WP(C)/0002008/2023	STATE OF ODISHA DR. ANNA PURNA DEVI VS	SHASHI BHUSAN JENA VS	// // ()
312	WP(C)/0002009/2023	STATE OF ODISHA SWAPNA MANJARI SWAIN VS	ARUN KUMAR PATRA VS	// // ()
313	WP(C)/0002010/2023	STATE OF ORISSA HEMALATA BARIK VS	SUSANTA KUMAR BARAL VS	// // ()
314	WP(C)/0002011/2023	STATE OF ODISHA VILLAGERS OF AMBAPADA VS	HRUDANANDA MOHAPATRA VS	// // ()
315	WP(C)/0002012/2023	STATE OF ODISHA BIJAYA KUMAR NANDA VS	PRAVASH CHANDRA JENA VS	// // ()
316	WP(C)/0002013/2023	STATE OF ODISHA SATISH CHANDRA GUPTA VS	VIVEKANANDA JENA VS	// // ()
317	WP(C)/0002014/2023	STATE OF ODISHA TUSAR RANJAN ACHARYA VS STATE OF ODISHA	SOU MENDRA KUMAR PATTANAİK VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :20/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0002015/2023	SIDHARTHA KUMAR SAHOO VS STATE TRANSPORT AUTHORITY, ODISHA	JAYDEEP PAL VS	// 0 //
319	WP(C)/0002016/2023	SAITA SINGH VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
320	WP(C)/0002017/2023	INDRAMANI BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
321	WP(C)/0002018/2023	HRUSHI KESH BISHOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
322	WP(C)/0002019/2023	MADAN MOHAN SAHOO VS STATE TANSPORT AUTHORITY, ODISHA	JAYDEEP PAL VS	// 0 //
323	WP(C)/0002020/2023	BHABANI BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
324	WP(C)/0002021/2023	SANTOSH KUMAR PRADHAN VS SONALI SAHU @ PRADHAN	SANTOSH KUMAR MAHANTY VS	// 0 //
325	WP(C)/0002022/2023	BIRANCHINARAYAN SAMAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
326	WP(C)/0002023/2023	MEHUL GATHANI VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
327	WP(C)/0002024/2023	SOUMYARANJAN BALABANTARAY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
328	WP(C)/0002025/2023	DINABANDHU BEHERA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
329	WP(C)/0002026/2023	PRAKASH GOUDA	SANTOSH KUMAR MAHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0002027/2023	AO CUM RM UTKAL GRAMEEN BANK, KANDHAMAL MAHESWAR NATH	DEBASISH PATNAIK	//
		VS	VS	0
331	WP(C)/0002028/2023	STATE OF ODISHA BIRA KISHORE TIRKEY	LAXMIKANTA MOHANTY	//
		VS	VS	0
332	WP(C)/0002029/2023	STATE OF ORISSA BIRA DUSHASAN PRADHAN	MIHIR SAHOO	//
		VS	VS	0
333	WP(C)/0002030/2023	STATE OF ODISHA ROJALINI DAS	NISHI KANTA MISHRA	//
		VS	VS	0
334	WP(C)/0002031/2023	STATE OF ODISHA DEEPAK KUMAR DHRUA	LAXMIKANTA MOHANTY	//
		VS	VS	0
335	WP(C)/0002032/2023	STATE OF ORISSA SAROJINI PATRA	SAKTI MOHAN BEHERA	//
		VS	VS	0
336	WP(C)/0002033/2023	STATE OF ODISHA KISHOR KISHAN	RANJIT SAMAL	//
		VS	VS	0
337	WP(C)/0002034/2023	STATE OF ODISHA BIJAYA MOHANTY	NETRANANDA BISWAL	//
		VS	VS	0
338	WP(C)/0002035/2023	INDUSIND BANK, MUMBAI ABHAYA KUMAR JENA	A.B.PARIDA	//
		VS	VS	0
339	WP(C)/0002036/2023	STATE OF ODISHA UNION OF INDIA	DEBASIS TRIPATHY, C.G.C.	//
		VS	VS	0
340	WP(C)/0002037/2023	SAILENDRA NARAYAN BARIK GANESH PRADHAN	NIRANJAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WPCRL/000007/2023	SPL. LAND ACQUISITION OFFICER, TALCHER SAMBALPUR ANIMA DHAL VS STATE OF ODISHA	SUSANT KUMAR KANUNGO VS	// / /0 ()
342	WPCRL/000008/2023	DIPASHIKHA MOHAPATRA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// / /0 ()
343	ABLAPL/0000819/2023	CHINTU @ SOUMYARANJAN BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	Tantiapal Marine /120 /2022 ()
344	ABLAPL/0000820/2023	SAROJ KUMAR DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// MOTANGA /281 /2022 ()
345	ABLAPL/0000821/2023	SANJAY DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	// SORO /220 /2021 ()
346	ABLAPL/0000822/2023	SK. SUNIL @ SUNIL KHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// PURUNABAZAR /300 /2022 ()
347	ABLAPL/0000823/2023	RUSHI KUMAR ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	// MAHANGA /20 /2023 ()
348	ABLAPL/0000824/2023	HRUDANANDA BEHERA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// ANGUL TOWN /264 /2014 ()
349	ABLAPL/0000825/2023	GOBINDA KHILA VS STATE OF ODISHA	GIRIDHARI SINGH VS	// CHITRAKONDA /160 /2020 ()
350	ABLAPL/0000826/2023	SUBASH CHANDRA PANIGRAHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// DEOGARH /28 /2023 ()
351	ABLAPL/0000827/2023	YASIN KHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// JAGATSINGPUR /835 /2022 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0000828/2023	DEEPAK MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /769 /2022 () //
353	ABLAPL/0000829/2023	JAYANTI LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /592 /2022 () //
354	ABLAPL/0000830/2023	RAGHUNATH GOUDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	MATHILI /26 /2021 () //
355	ABLAPL/0000831/2023	AMBARISH BUDEK VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /1 /2023 () //
356	ABLAPL/0000832/2023	CHANDALA MAJHI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /113 /2022 () //
357	ABLAPL/0000833/2023	NIRUPAMA PATRA @ DEI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /22 /2023 () //
358	ABLAPL/0000834/2023	ANTARYAMI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALIANTA P.S. /463 /2022 () //
359	ABLAPL/0000835/2023	MIRZA KAMRUL HAQUE BAIG VS STATE OF ODISHA	GOKULANANDA MOHAPATRA VS	PANIKOILI /336 /2022 () //
360	ABLAPL/0000836/2023	SOMSUL HAK BAIG VS STATE OF ODISHA	GOKULANANDA MOHAPATRA VS	PANIKOILI /336 /2022 () //
361	ABLAPL/0000837/2023	ANJURANI MANDAL VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	TANGI (KHURDA) /860 /2022 () //
362	ABLAPL/0000838/2023	MAHAMMAD SAHBAZ VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	/ /0 () //
363	ABLAPL/0000839/2023	AKASH MAHALA	JUGALA KISHORE PANDA	SONEPUR /234 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0000840/2023	ACHYUTA BAG	J.R.DASH	JAIPATNA /13 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0000841/2023	SARASWATI PRADHAN	BIJAY KUMAR DASH	JAGATSINGPUR /15 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0000842/2023	SHAIKH ASFAR ALAM	SAMBHRAM DAS	SAHID NAGAR P.S. /602 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0000843/2023	SUBASH KUMAR ROUT	DINESH KUMAR MOHANTY	SEA BEACH /284 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0000844/2023	DEBENDRA PRADHAN @ DEBA PRADHAN @ GAND	DINESH KUMAR MOHANTY	SATYABADI /218 /2019
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0000845/2023	BASANTA KUMAR MALLIK @ BASANTA MALLIK	PRANAB RANJAN CHHATOI	RAJKANIKA /59 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0000846/2023	ADARSH PRAVA PURI	SUBHASHIS MISHRA	AIRPORT /21 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0000847/2023	RANJAN JENA	ADITI HOTA	GOPALPRASAD /7 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0000848/2023	BICHITRA GOUDA	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /792 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0000849/2023	KRUSHNA CHANDRA SAMAL @ SIPU	DEEPAK KUMAR MOHAPATRA	GOP /508 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0000850/2023	JADESWAR @ JAGYASWAR GIRI	JAYANTA KUMAR MAJHI	SINGLA /5 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0000851/2023	STATE OF ODISHA KHITI BHUSAN MEHER VS	JYOTIRMAYA SAHOO VS	// BARGARH /783 /2022 ()
376	ABLAPL/0000852/2023	STATE OF ODISHA SAKHI NAIK VS	ANIRUDHA DAS VS	// DHENKANAL SADAR /664 /2022 ()
377	ABLAPL/0000853/2023	STATE OF ODISHA BHAGIRATHI JENA VS	BINI MISHRA VS	// BHOGRAI /6 /2023 ()
378	ABLAPL/0000854/2023	STATE OF ODISHA SUNAKAR NAIK VS	ANIRUDHA DAS VS	// DHENKANAL SADAR /664 /2022 ()
379	ABLAPL/0000855/2023	STATE OF ODISHA BOBY @ BHISHMA MALLIK VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /8 /2023 ()
380	ABLAPL/0000856/2023	STATE OF ODISHA PRATAP PATRA VS	BIDESH RANJAN BEHERA VS	// KANAS /168 /2022 ()
381	ABLAPL/0000857/2023	STATE OF ODISHA SANJAY SETHI VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /519 /2022 ()
382	ABLAPL/0000858/2023	STATE OF ODISHA BAPUN @ ASIT BISWAL VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /12 /2023 ()
383	ABLAPL/0000859/2023	STATE OF ODISHA TAPU @ MAHESH PRADHAN VS	M.M.PATNAIK VS	// MOTANGA /11 /2023 ()
384	ABLAPL/0000860/2023	STATE OF ODISHA MALAY GADEI VS	HRUDANANDA MOHAPATRA VS	// BRAHMAGIRI /6 /2023 ()
385	ABLAPL/0000861/2023	STATE OF ODISHA SURENDRA BHUJABALA@ SURENDRA BHUJABAL VS	JANGYA PRAKASH PARIDA VS	// JODAPADAR /2 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :20/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0000862/2023	DUKHISHYAM BHUJABALA @ DUKHISHYAM BHUJABALA VS STATE OF ODISHA	BANGYA PRAKASH PARIDA VS	JODAPADAR /2 /2023 () //
387	ABLAPL/0000863/2023	DUSHMANTA BHUJABALA @ DUSHMANTA BHUJABALA VS STATE OF ODISHA	ANANT KUMAR SHARMA VS	JODAPADAR /2 /2023 () //
388	ABLAPL/0000864/2023	GAJINDRA AMAT VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TUSRA /191 /2022 () //
389	ABLAPL/0000865/2023	AHALYA MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	NIRAKARPUR /234 /2022 () //
390	ABLAPL/0000866/2023	SK. TASHIP @ SK. TAUSIF ZAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /3 /2023 () //
391	ABLAPL/0000867/2023	CHANDAN MALIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TIHIDI /12 /2023 () //
392	ABLAPL/0000868/2023	BABUNI @ SANKAR PRASAD NAYAK VS STATE OF ODISHA	BHABANI SAMAL VS	KENDRAPARA SADAR /598 /2022 () //
393	ABLAPL/0000869/2023	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /15 /2023 () //
394	ABLAPL/0000870/2023	RADHA MADHABA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /3 /2023 () //

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MISC CASES FILED on :20/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2023 ARBA/43/2022	IREL (INDIA) LTD.-MP	NARENDRA KISHORE MISHRA
2	7/2023 CRLMA/269/2018	GAYADHAR JENA-MP	ASIM AMITABH DASH, M/S. S.J.BISWAL, A.MOHANTY
3	11/2023 SA/40/2001	SMT.DRAUPADI NAIK-MP	M/S.B.M.PATTNAIK
4	12/2023 SA/40/2001	SMT.DRAUPADI NAIK-MP	M/S.B.M.PATTNAIK
5	13/2023 SA/40/2001	SMT.DRAUPADI NAIK-MP	M/S.B.M.PATTNAIK
6	14/2023 CONTC/994/2019	SANATAN TRIPATHY-MP	M/S DEBENDRA MOHANTA, KAMAL RANJAN MOHANTA
7	15/2023 CONTC/3865/2022	AJIT KUMAR DE.-MP	
8	16/2023 CONTC/5174/2022	SANTOSH KUMAR PARIDA-MP	M/S.BISWABIHARI MOHANTY, B.TRIPATHY,J.N.PANIGRAHY
9	17/2023 RVWPET/293/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
10	18/2023 RVWPET/294/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
11	19/2023 RVWPET/295/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
12	20/2023 RVWPET/296/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
13	21/2023 RPFAM/11/2023	PRADEEP KUMAR MOHANTY @ BULU-MP	DEBASNAN DAS
14	21/2023 RVWPET/297/2022	DILLIP KUMAR MOHARANA-MP	RAMA CHANDRA MOHANTY
15	22/2023 RPFAM/16/2023	RASHMIRANJAN DASH-MP	GOKULANANDA PADHI
16	24/2023 LAA/5/2023	UNION OF INDIA-MP	SATYA SINDHU KASHYAP
17	26/2023 CRLMP/2682/2022	SAROJ KUMAR SATAPATHY-MP	SANDIPANI NAYAK
18	27/2023 CRLMP/1361/2019	SANATAN MAHAKUD-MP	
19	33/2023 MATA/20/2023	CHANDAN LAL SRIVASTAV-MP	SASHIBHUSAN DAS
20	34/2023 CRLREV/28/2023	AMULYA KRUSHNA MOHAPATRA-MP	JATINDRA KUMAR MOHAPATRA
21	34/2023 MATA/20/2023	CHANDAN LAL SRIVASTAV-MP	SASHIBHUSAN DAS
22	35/2023 TRP(C)/30/2023	RUNABALA SETHI-MP	AJAYA KUMAR ROUT
23	35/2023 CRLREV/599/2022	SANKARSHAN MEHER-MP	KOUSIK ANANDA GURU
24	35/2023 MATA/21/2023	NATABARA MALLICK-MP	ADV
25	36/2023 TRP(C)/31/2023	SAPAN KUMAR NAYAK @ SAPAN SUSHIL-MP	SEPHALEE DAS
26	36/2023	KALIA @ KISHOR GANDA-MP	ARIJEET MISHRA

27	CRLREV/29/2023 37/2023	KALIA @ KISHOR GANDA-MP	ARIJEET MISHRA
28	CRLREV/29/2023 37/2023	HIMANI MOHAPATRA-MP	TUSAR KUMAR MISHRA
29	TRP(C)/32/2023 38/2023	KALIA @ KISHOR GANDA-MP	ARIJEET MISHRA
30	CRLREV/29/2023 39/2023	KALIA @ KISHOR GANDA-MP	ARIJEET MISHRA
31	CRLREV/29/2023 51/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	G.P.DUTTA
32	FAO/36/2023 52/2023	THE MNAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
33	FAO/37/2023 53/2023	AUTHORIZED SIGNATORY, SHRIRAM GENERAL INSURANCE CO.LTD.-MP	MAHESWAR MOHANTY
34	FAO/38/2023 53/2023	CHAMPABATI KHATUA-MP	MAHESWAR MOHANTY
35	RSA/192/2022 54/2023	NATABAR JENA-MP	BIBEKANANDA BHUYAN
36	FAO/39/2023 54/2023	CHAMPABATI KHATUA-MP	MAHESWAR MOHANTY
37	RSA/192/2022 55/2023	SAMA SINGH-MP	M/S.A.S.NANDY
38	RSA/22/2011 55/2023	UNION OF INDIA-MP	ADITYA NARAYAN RAY
39	FAO/136/2020 58/2023	CHAKRA PRADHAN-MP	KIRTAN DANG
40	CMP/65/2023 59/2023	PITAMBARA MOHAPATRA-MP	SOUMYA DEV RAY
41	CMP/1367/2022 60/2023	BASANTA KUMAR BARIK-MP	TUSAR KUMAR MISHRA
42	CMP/67/2023 61/2023	MANDAKINI MALLIK-MP	SAILESH DAS
43	CMP/70/2023 62/2023	SK.MUSARAF ALI-MP	YUGANTAR SAHU
44	CMP/71/2023 63/2023	SULOCHANA PANDA-MP	SANDEEP RATH
45	CMP/72/2023 64/2023	JAYANTI MOHANTA-MP	ASHUTOSH MOHANTA
46	CMP/73/2023 65/2023	JAYANTI MOHANTA-MP	ASHUTOSH MOHANTA
47	CMP/73/2023 87/2023	ANITA SAHOO-MP	AJIT KUMAR SAHOO
48	MACA/44/2023 88/2023	ANITA SAHOO-MP	AJIT KUMAR SAHOO
49	MACA/44/2023 89/2023	THE ORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
50	MACA/871/2016 90/2023	THE ORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
51	MACA/871/2016 91/2023	M/S.ICICI LOMBARD G.I.CO.LTD.-MP	ANUPAM DASH
52	MACA/46/2023 92/2023	RABI@RABINDRA KUMAR PRADHAN-MP	PRADEEP KUMAR MISHRA
53	MACA/37/2023 114/2023	SEBIL ELANJIMPALLY-MP	SANGRAM KESHARI ROUT
54	BLAPL/6803/2022 115/2023	N. SANTOSH KUMAR CHOUDHURY-MP	BIKRAM CHANDRA GHADEI
55	BLAPL/12462/2022 116/2023	HARSA BARDHAN-MP	
56	BLAPL/7756/2021 117/2023	HAPPY @ BISWAJIT MOHANTY-MP	MANAS RANJAN DHAL
57	BLAPL/4528/2022 119/2023	SAMEER SABAR-MP	SUCHIT KUMAR NAYAK
	BLAPL/8875/2022		

58	120/2023 BLAPL/8489/2022	CHANDRA BHAN BERMAN-MP	SUCHIT KUMAR NAYAK
59	173/2023 CRLA/81/2023	SHIBA SANKAR NAIK @ SIBA-MP	S.S.RAY 2
60	174/2023 CRLA/81/2023	SHIBA SANKAR NAIK @ SIBA-MP	S.S.RAY 2
61	175/2023 CRLA/613/2016	SOMANATH KIRSANI-MP	M/S.SK.ZAFARULLA
62	176/2023 CRLA/84/2023	MANTU MALLIK-MP	MANI NAGESWAR RAY
63	176/2023 WA/72/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
64	177/2023 CRLA/84/2023	MANTU MALLIK-MP	MANI NAGESWAR RAY
65	177/2023 WA/72/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
66	178/2023 CRLA/1054/2022	RAJU KUMAR SAHOO @ TUNA-MP	BIBHU PRASAD MOHANTY
67	178/2023 WA/72/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
68	179/2023 WA/73/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
69	179/2023 CRLA/86/2023	SWOSTI RANJAN MOHAPATRA-MP	DIPTIREKHA NANDA
70	180/2023 CRLA/86/2023	SWOSTI RANJAN MOHAPATRA-MP	DIPTIREKHA NANDA
71	180/2023 WA/73/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
72	181/2023 WA/73/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
73	181/2023 CRLA/338/2022	SAMBIT HARICHANDAN@AKASH RANJAN SRICHANDAN	SOMPRA CHANDRA MOHAPATRA, R.P.PATNAIK
74	182/2023 WA/74/2023	MAMATA MOHAPATRA-MP	NIHAL RATH
75	182/2023 CRLA/87/2023	PRADEEP KUMAR ROUT-MP	DEBASIS SARANGI
76	183/2023 CRLA/87/2023	PRADEEP KUMAR ROUT-MP	DEBASIS SARANGI
77	183/2023 WA/75/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
78	184/2023 WA/75/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
79	184/2023 CRLA/88/2023	PRASANTA @ RABINDRA KUMAR BARIK-MP	ABHAS MOHANTY
80	185/2023 WA/75/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
81	185/2023 CRLA/88/2023	PRASANTA @ RABINDRA KUMAR BARIK-MP	ABHAS MOHANTY
82	186/2023 WA/76/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
83	186/2023 CRLA/88/2023	PRASANTA @ RABINDRA KUMAR BARIK-MP	ABHAS MOHANTY
84	187/2023 WA/76/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
85	188/2023 WA/76/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
86	189/2023 WA/77/2023	HEMANTA KUMAR SETH-MP	KUNAL KUMAR SWAIN
87	190/2023 WA/78/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
88	191/2023 WA/78/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
89	192/2023	STATE OF ODISHA-MP	H.M.DHAL, A.G.A.

90	WA/79/2023 193/2023	STATE OF ODISHA-MP	H.M.DHAL, A.G.A.
91	WA/79/2023 194/2023	BIJAYA MOHANTY-MP	ACHYUTANANDA PATTANAIK
92	WA/81/2023 195/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
93	WA/80/2023 196/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
94	WA/80/2023 197/2023	DR. SRIDHAR PANDA-MP	AVIJIT MISHRA
95	WA/83/2023 198/2023	BINAY KU.SINGH-MP	BHUBAN MOHAN BHUYAN
96	WA/185/2020 199/2023	LALIT RANJAN ADHIKARI-MP	PRATYASISH MOHANTY
97	WA/85/2023 200/2023	SECY., DEPT. OF SCHOOL AND MASS EDU., ODISHA-MP	TARUN PATNAIK, A.S.C.
98	WA/84/2023 201/2023	MANOJ KUMAR SETHY-MP	BISWABIHARI MOHANTY
99	WA/86/2023 202/2023	SECY., DEPT. OF SCHOOL AND MASS EDU., ODISHA-MP	TARUN PATNAIK, A.S.C.
100	WA/84/2023 203/2023	SECY., DEPT. OF SCHOOL AND MASS EDU., ODISHA-MP	TARUN PATNAIK, A.S.C.
101	WA/84/2023 204/2023	RUNESH KUMAR RAHAJAN-MP	BISWABIHARI MOHANTY
102	WA/88/2023 205/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
103	WA/87/2023 206/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
104	WA/87/2023 207/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
105	WA/87/2023 207/2023	CHABILA BISOI @ BISOYEE @ CHABIL-MP	
106	ABLAPL/16474/2022 208/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
107	WA/89/2023 208/2023	HEMANT DIGAL-MP	
108	ABLAPL/150/2023 209/2023	CHITTARANJAN DASH-MP	
109	ABLAPL/15920/2022 209/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
110	WA/89/2023 210/2023	PADMAN BHATRA-MP	
111	ABLAPL/11361/2022 210/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
112	WA/89/2023 211/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
113	WA/90/2023 211/2023	SIBA KUMBHAR-MP	
114	ABLAPL/15351/2022 212/2023	GHANASHYAM SIKA-MP	SUJIT KUMAR PATTNAIK
115	ABLAPL/3628/2020 212/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
116	WA/90/2023 213/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
117	WA/90/2023 213/2023	JAYANTA JENA-MP	PRAJIT KUMAR PRADHAN
118	ABLAPL/3696/2022 214/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
119	WA/91/2023 214/2023	BRAJAMOHAN HABADASINGH @ KUNU-MP	
120	ABLAPL/10590/2022 215/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
	WA/91/2023		

121	215/2023 ABLAPL/14909/2022	ARJUNA PRADHAN-MP	
122	216/2023 ABLAPL/14286/2022	NARAYAN SAHU-MP	
123	217/2023 ABLAPL/13706/2022	TRIBIKRAM JAYASINGH-MP	
124	218/2023 ABLAPL/16747/2022	SANDHYA RANI DASH-MP	
125	271/2023 CRLMC/367/2023	KHIROD MUDULI-MP	SARADA PRASAD DASH
126	273/2023 CRLMC/3471/2022	MANASA KUMAR DAS-MP	SATYA SIVA SUNDAR MOHANTY
127	274/2023 CRLMC/368/2023	SANGRAM NAYAK-MP	BINAYA BHUSAN ROUSTRAY
128	275/2023 CRLMC/369/2023	UPENDRA TRIPATHY-MP	SOUMENDRA KUMAR NAYAK
129	276/2023 CRLMC/370/2023	JITENDRA KUMAR RAJ-MP	SATYAJIT MOHAPATRA
130	277/2023 CRLMC/372/2023	LAXMI ROUT-MP	PRIYA RANJAN SINGH
131	278/2023 CRLMC/373/2023	DIBYARANJAN MAJHI@DR. DIBYARANJAN RUSHAB KUMAR	DR. RANJAN BHENA
132	279/2023 CRLMC/379/2023	SK.SADAB KADIR-MP	DEVASHIS PANDA
133	280/2023 CRLMC/382/2023	KALI CHARAN KABAT-MP	SUBHENDU KUMAR NAYAK
134	281/2023 CRLMC/383/2023	YASH VARDHAN SINGH ROY-MP	M.B.DAS
135	282/2023 CRLMC/384/2023	LAXMI NARAYAN MOHANTY-MP	DILLIP KUMAR PRADHAN
136	283/2023 CRLMC/385/2023	DR.PRIYANK TAPURIA-MP	DEVASHIS PANDA
137	284/2023 CRLMC/365/2023	SATYANARAYAN SATAPATHY-MP	SOUMYA RANJAN DAS
138	285/2023 CRLMC/387/2023	NIRAKAR SAMAL-MP	PRABODHA CHANDRA NAYAK
139	286/2023 CRLMC/3973/2022	PRAMOD KUMAR GARADA@RAHUL-MP	
140	287/2023 CRLMC/388/2023	PRADEEP KUMAR JENA-MP	SUBRATA MISHRA
141	288/2023 CRLMC/390/2023	DURGA CHARAN ROUT-MP	SUKANTA KUMAR NAYAK
142	289/2023 CRLMC/391/2023	DUSMANTA BEHERA-MP	SANJIB KUMAR BHANJADEO
143	290/2023 CRLMC/392/2023	RANJAN@MANORANJAN GHADEI-MP	SANJIB KUMAR BHANJADEO
144	291/2023 CRLMC/393/2023	BABU PARIDA@RAJAT KUMAR PARIDA-MP	TAPAS KUMAR ACHARYA
145	292/2023 CRLMC/393/2023	BABU PARIDA@RAJAT KUMAR PARIDA-MP	TAPAS KUMAR ACHARYA
146	293/2023 CRLMC/394/2023	B.DAMODAR PATRA-MP	TAPAS KUMAR ACHARYA
147	915/2023 WP(C)/1905/2023	M/S ATANU PATTANAYAK-MP	BHABANI PRASAD MOHANTY
148	916/2023 WP(C)/1905/2023	M/S ATANU PATTANAYAK-MP	BHABANI PRASAD MOHANTY
149	917/2023 WP(C)/1907/2023	SACHIN KUMAR BEHURA-MP	BIPIN KUMAR NAYAK
150	918/2023 WP(C)/1906/2023	M/S DIPTI RANJAN MOHAPATRA, NAYAGARH-MP	BHABANI PRASAD MOHANTY
151	919/2023 WP(C)/1906/2023	M/S DIPTI RANJAN MOHAPATRA, NAYAGARH-MP	BHABANI PRASAD MOHANTY
152	920/2023	ARATI DAS-MP	

153	WP(C)/14116/2021 921/2023	PETROLEUM DEALERS ASSOCIATION, ODISHA-MP	DWARIKA PRASAD MOHANTY
154	WP(C)/677/2023 922/2023	SAROJA KUMAR NANDA-MP	RANJIT MOHANTY
155	WP(C)/1911/2023 923/2023	PRATAP KUMAR NAYAK-MP	CHANDRAKANTA NAYAK
156	WP(C)/51/2023 924/2023	ABDUL KHALIL KHAN-MP	SISIR KUMAR PUROHIT
157	WP(C)/1914/2023 925/2023	ABDUL KHALIL KHAN-MP	SISIR KUMAR PUROHIT
158	WP(C)/1914/2023 926/2023	THE DISTRICT COLLECTOR, BALASORE-MP	JANMEJAYA KATIKIA, A.G.A.
159	WP(C)/1913/2023 927/2023	GAJENDRA KUMAR DAS-MP	
160	WP(C)/29513/2022 928/2023	NITYA KISHORE DAS-MP	SUSHIL KUMAR PATNAIK
161	WP(C)/1917/2023 929/2023	HI TECH SCHOOL AND COLLEGE OF NURSING, BBSR-MP	AMITAV BAGCHI
162	WP(C)/65/2023 930/2023	RAJESH KU.BISOYI-MP	
163	WP(C)/18896/2008 931/2023	SIBARAM DEHURY-MP	
164	WP(C)/34987/2022 932/2023	MANDAKINI ROUT-MP	MD. GOLAM MADANI
165	WP(C)/1920/2023 933/2023	REENA NAYAK-MP	PRANAB KUMAR PASAYAT
166	WP(C)/18225/2022 934/2023	BIROSH TAMANG-MP	GYANA RANJAN SETHI
167	WP(C)/36397/2022 935/2023	TRILOCHAN MALLIK-MP	
168	WP(C)/11/2023 936/2023	CHIEF COMMISSIONER-MP	M/S.BIMBISAR DASH
169	WP(C)/14079/2017 937/2023	CHIEF COMMISSIONER-MP	M/S.BIMBISAR DASH
170	WP(C)/14079/2017 938/2023	CHIEF COMMISSIONER-MP	M/S.BIMBISAR DASH
171	WP(C)/14079/2017 939/2023	PRAKASH CHANDRA PRUSTY-MP	SANJAY KUMAR SAMANTARAY
172	WP(C)/1929/2023 940/2023	YUDHISTIR CHHOTARAY-MP	SANJAY KUMAR SAMANTARAY
173	WP(C)/1930/2023 941/2023	LOBHABATI MANGARAJ-MP	KRUSHNA SUKLA
174	WP(C)/1932/2023 942/2023	SUSANTA DAS-MP	DEEPALI MAHAPATRA
175	WP(C)/1937/2023 943/2023	CUTTACK MUNICIPAL CORPORATION-MP	BISWAJIT MOHAPATRA
176	WP(C)/1946/2023 944/2023	PRASANTA KUMAR PRADHAN-MP	
177	WP(C)/440/2023 945/2023	DAMBARUDHAR DASH-MP	SUBRATA MISHRA
178	WP(C)/1948/2023 946/2023	SABITA MALLA-MP	SMRUTI RANJAN MOHAPATRA
179	WP(C)/32017/2022 947/2023	NIRANJAN DAS-MP	DIGAMBARA MISHRA
180	WP(C)/33444/2022 948/2023	RAJAN KUMAR SAHU-MP	SANTOSH KUMAR MAHANTY
181	WP(C)/1951/2023 949/2023	BISWAJITA PATTNAIK-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
182	WP(C)/22372/2021 950/2023	SANGEETA PRUSTY-MP	AJAYA KUMAR PRADHAN
183	WP(C)/1955/2023 951/2023	HARI KRISHNA JENA-MP	AJIT KUMAR PANDA
	WP(C)/1960/2023		

184	952/2023 WP(C)/1963/2023	M/S ADHOC JYOTI FILLING STATION, DHUSURI-MP	PRAFULLA CHANDRA DAS
185	953/2023 WP(C)/1966/2023	RAJESH KUMAR KARUA-MP	BHABANI SANKAR DAS
186	954/2023 WP(C)/1967/2023	BICHITRANANDA JENA-MP	DEEPAK KUMAR MOHAPATRA
187	955/2023 WP(C)/1968/2023	M/S DIBYASEKHAR SAHOO, PIPILI-MP	SUBASH CHANDRA SAHOO
188	956/2023 WP(C)/1968/2023	M/S DIBYASEKHAR SAHOO, PIPILI-MP	SUBASH CHANDRA SAHOO
189	957/2023 WP(C)/1972/2023	MAGUNI CHARAN ROUT-MP	BISHWARANJAN SAHU
190	958/2023 WP(C)/34166/2022	PRAKASH CHANDRA MISHRA-MP	
191	959/2023 WP(C)/1974/2023	NAV CHOUBEY-MP	TUNA SAHU
192	960/2023 WP(C)/1939/2023	ODDESSEY SPICES AND FOOD PROCESSORS, BBSR-MP	SURAVI MOHANTY
193	961/2023 WP(C)/1942/2023	MEGHAMALA PATI-MP	TRILOCHAN DASH
194	962/2023 WP(C)/1976/2023	PRASANT KUMAR MAHAPATRA-MP	SOUMYA MISHRA
195	963/2023 WP(C)/1978/2023	SHIBA KUMAR SENDRIA-MP	MADAN MOHAN DAS
196	964/2023 WP(C)/1983/2023	SRINIVAS SAMANTARAY-MP	DURGESH NARAYAN RATH
197	965/2023 WP(C)/4232/2018	MD.AYUB AHMAD-MP	M/S.BHUBAN MOHAN BHUYAN, GOPAL PRASAD JEN
198	966/2023 WP(C)/4232/2018	MD.AYUB AHMAD-MP	M/S.BHUBAN MOHAN BHUYAN, GOPAL PRASAD JEN
199	967/2023 WP(C)/1984/2023	APARNA NAYAK-MP	SUSANTA KUMAR JETHY
200	968/2023 WP(C)/1992/2023	SUNIL KUMAR PANDA-MP	DURGESH NARAYAN RATH
201	969/2023 WP(C)/24531/2022	RUKMINI DEBATA-MP	SANTOSH KUMAR NANDA
202	970/2023 WP(C)/8205/2018	M/S SJ BIZ SOLUTIONS-MP	M/S.JAYDEEP PAL
203	971/2023 WP(C)/19001/2022	SIBA SANKAR SAHOO-MP	MITHUN DAS
204	972/2023 WP(C)/32348/2022	PRASANT PARIDA-MP	RAMDAS ACHARY
205	973/2023 WP(C)/2012/2023	BIJAYA KUMAR NANDA-MP	PRAVASH CHANDRA JENA
206	974/2023 WP(C)/2015/2023	SIDHARTHA KUMAR SAHOO-MP	JAYDEEP PAL
207	975/2023 WP(C)/2018/2023	HRUSHI KESH BISHOYI-MP	SANTOSH KUMAR MAHANTY
208	976/2023 WP(C)/2019/2023	MADAN MOHAN SAHOO-MP	JAYDEEP PAL
209	977/2023 WP(C)/2021/2023	SANTOSH KUMAR PRADHAN-MP	SANTOSH KUMAR MAHANTY
210	978/2023 WP(C)/2026/2023	PRAKASH GOUDA-MP	SANTOSH KUMAR MAHANTY
211	979/2023 WP(C)/2027/2023	MAHESWAR NATH-MP	DEBASISH PATNAIK
212	980/2023 WP(C)/2028/2023	BIRA KISHORE TIRKEY-MP	LAXMIKANTA MOHANTY
213	981/2023 WP(C)/2011/2023	VILLAGERS OF AMBAPADA-MP	HRUDANANDA MOHAPATRA
214	982/2023 WP(C)/2031/2023	DEEPAK KUMAR DHRUA-MP	LAXMIKANTA MOHANTY
215	983/2023	BIJAYA MOHANTY-MP	NETRANANDA BISWAL

